

Administrative Order No. 139 /2020

In compliance of Hon'ble Court's Letter No. PS (RG) 29/2020: Allahabad dated March 22, 2020 regarding constitution of helpline/team to co-ordinate with the State Government Authorities in case of exigency/necessity, ensure availability of day-to-day essential commodities and medical necessities for all Officers/Officials/Staff (from Class I to Class IV) on 24X7 basis of Lucknow Judgeship a team of following Officers/ Officials is constituted:

S. No.	Name of Officer	Post	Mobile No.
1	Shri Avinash Saksena	Special Judge, PC Act-1	7017351320, 9696877070, 9412288567 (Whatsapp)
2	Shri M. P. Chaudhary	Special Judge CBI (Central)	9415803283
3	Shri Harendra Bahadur Singh	Special Judge, PC Act-4	7376741864
4	Shri Sudesh Kumar	Special CJM (Custom)	9415007954
5	Shri Kshitish Pandey	J.M.- I	9415803257

Following Officials will assist the helpline/team:

S. No.	Name of Official	Post	Mobile No.
1	Shri Arun Kumar Srivastava	Central Nazir	7607137847
2	Shri Kedar Nath	Sr. Assistant	9415159515
3	Shri Rakesh Kumar	Sr. Assistant	9452989007
4	Shri Santosh Kumar Yadav	Sr. Assistant	9450019311
5	Shri Akhilesh Kumar Yadav	Sr. Assistant	9450657242
6	Shri Ram Kripal Yadav	Sr. Assistant	9919562217

The helpline/team shall ensure the compliance of directions mentioned in the aforesaid letter of the Hon'ble Court.

The Committee will also look after the needs of Commercial Courts and Presiding Officer of Land Acquisition, Rehabilitation and Resettlement also.

Information with regard to constitution of the helpline/team be widely circulated and be uploaded on the website of District Court, Lucknow.

Information be sent to Hon'ble High Court.

Anil K. S.
22-03-20
District Judge,
Lucknow.